

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3422
ANSWERED ON:30.08.2013
COMMISSION TO PETROL PUMP DEALERS
Ram Shri Purnmasi

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the rate of commission paid to petrol pump dealers at present;
- (b) whether dealers of petroleum, gas, diesel and kerosene are paid different rates of Commission by the various public sector Oil Marketing Companies (OMCs);
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has received any requests from dealers of various States/UTs for increasing the rate of commission being paid to them;
- (e) if so, the details thereof; and
- (f) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) to (c): The current rates of Dealer/ Distributor commission paid by the Public Sector Oil Marketing Companies (OMCs) are given as under:

Petrol	Diesel	PDS	Subsidized Domestic LPG			
Kerosene						
Unit	`/KL	`/KL	`/KL	/KL	`/14.2 KG	`/5 KG
	(Form (other than Cylinder Cylinder XV Dealers) Form XV Dealers)					
Rate	1794.00#	1089.00	438.24	377.73	37.25	18.63
Date	26.10.2012	26.10.2012	28.12.2012	5.10.2012		
ofRevision						

#as per price buildup of Indian Oil Corporation Limited.

The dealer commission on Petrol is decided by the respective OMCs. The above rates of Dealer/ Distributor commission on Diesel and Subsidized Domestic LPG are uniform for all dealers/ distributors of the OMCs. However, as regards PDS Kerosene, the above rates of commission serve as a guidelines to the States/ District/Local authorities for fixing the retail (consumer) selling price of Kerosene in urban/ semi-urban and rural areas.

(d) to (f): Dealers Association submit their representations relating to various demands in respect of Dealers/Distributors Commission from time-to-time. Generally, Dealers Commission on Petrol, Diesel and LPG are being revised once in a year.